

No. 10

MA-1163/2004
OA-556/2003

01.06.2004

Present : Sh. A.K. Trivedi, counsel for applicant.
Sh. A.K. Bhardwaj, counsel for respdts.

By an order dated 9.3.2004 time to comply with the directions was extended for four months with an observation that failing which a serious view would be taken. However, in the interest of justice, as the condonation of delay of absence is necessary for implementation of the directions of this Court, time to comply with the directions is extended till 30.11.2004. However, it is made clear that no further extension would be accorded to the respondents on any ground.

In view of the above, MA-1163/2004 is disposed

(Shanker Raju)
Member(J)

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